

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 118 of 2015**

**Dated: 3<sup>rd</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**M/s TCP Ltd.**

**....Appellant (s)**

**Versus**

**Tamilnadu Generation & Distribution Corp. & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan  
Ms. Suchitra K

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R.1 & 2

**ORDER**

Learned counsel for the Appellant seeks two weeks time to file rejoinder. He may file the same on or before 18.02.2016 after serving copy on the other side.

List the matter on **08.03.2016.**

**(I. J. Kapoor)**  
**Technical Member**  
ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**